

**Information regarding the Assistant Public Information Officers, Public Information Officers and the First Appellate Authorities pertaining to the Courts in the Pathankot Sessions Division.**

(As per Notification No. 326 Rules / II.D.4 dated 16.08.2007 of the Hon'ble Punjab & Haryana High Court, Chandigarh conveyed vide Endst. No. 22825 Rules / II.D.4 dated 16.08.2007 and Notification No. 281 Rules / II.D.4 dated 12.11.2008 of the Hon'ble Punjab & Haryana High Court, Chandigarh conveyed vide Endst. No. 36355 Rules / II.D.4 dated 12.11.2008).

<b>Sr. No.</b>	<b>Name of the Court</b>	<b>Assistant Public Information Officers</b>	<b>Public Information Officers</b>	<b>Appellate Authority</b>
1.	<p><b>(1) The Court of Sh. Balwinder Singh Sandhu, District &amp; Sessions Judge, Pathankot.</b></p> <p>(2) The Court of Ms. Ramesh Kumari, District Judge, Family Court, Pathankot.</p> <p>(3) The Court of Sh. Rajiv Kalra, Additional District &amp; Sessions Judge, Pathankot.</p> <p>(4) The Court of Ms. Lukhvinder Kaur Duggal, Additional District &amp; Sessions Judge, Pathankot.</p>	<p>Sh. Ashok Kumar, Reader in the Court of <b>Sh. Balwinder Singh Sandhu, District &amp; Sessions Judge, Pathankot</b> being the Chief Ministerial Officer of the Court of District &amp; Sessions Judge, Pathankot</p>	<p>Sh. Swaran Singh Sivia, Chief Administrative Officer / Superintendent in the office of District &amp; Sessions Judge, Pathankot.</p>	<p><b>Sh. Balwinder Singh Sandhu, District &amp; Sessions Judge, Pathankot.</b></p>
2.	<p>(1) The Court of Sh. Randhir Verma, Civil Judge (Senior Division), Pathankot.</p> <p>(2) The Court of Sh. Parvinder Singh Ghotra, Civil Judge (Junior Division), Pathankot.</p> <p>(3) The Court of Sh. Rajinder Singh, Civil Judge (Junior Division), Pathankot.</p> <p>(4) The Court of Sh. Mandeep Singh Kainth, Civil Judge (Junior Division), Pathankot.</p> <p>(5) The Court of Ms. Lavleeen Sandhu, Civil Judge (Junior Division), Pathankot.</p>	<p>Sh. Jiwan Kumar, Reader in the Court of Sh. Randhir Verma, Civil Judge (Senior Division), Pathankot being the Chief Ministerial Officer of the said Court.</p>	<p>Sh. Lakhwinder Singh, Clerk of Court of the office of Sh. Randhir Verma, Civil Judge (Senior Division), Pathankot.</p>	<p>Sh. Randhir Verma, Civil Judge (Senior Division) Pathankot</p>

3.	(1) The Court of Sh. Jarnail Singh, Chief Judicial Magistrate, Pathankot. (2) The Court of Sh. Parvinder Singh Ghotra, Judicial Magistrate Ist Class, Pathankot. (3) The Court of Sh. Rajinder Singh, Judicial Magistrate Ist Class, Pathankot. (4) The Court of Sh. Mandeep Singh Kainth, Judicial Magistrate Ist Class, Pathankot. (5) The Court of Ms. Lavleean Sandhu, Judicial Magistrate Ist Class, Pathankot.	Sh. Ajay Joshi being the senior most Stenographer of the Court of Sh. Jarnail Singh, Chief Judicial Magistrate, Pathankot.	Sh. Saurav Kumar, Reader in the Court of Sh. Jarnail Singh, Chief Judicial Magistrate, Pathankot being the Chief Ministerial Officer of the said Court.	Sh. Jarnail Singh, Chief Judicial Magistrate, Pathankot.
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District & Sessions Judge,  
Pathankot.**